## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1828
ANSWERED ON:22.08.2012
REGULATION OF COURIER COMPANIES L
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## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the performance of private courier companies have engaged the attention of the Government and if so. [he details thereof;
- (b) whether there exists any regulatory and monitory mechanism for private courier companies and their services;
- (c) if so, the details thereof;
- (d) the action taken by the Government against the courier companies for the irregularities reported, if any, during the last three years and the current year, company-wise; and if
- (e) trie §teps taken/proposed to be, taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHJRI SACHIN PILOT)

- (a) No Madam, the performance of private courier companies has not been the subject of any study by the Department of Posts.
- (b) No Madam. Department of Posts does not have any regulatory and monitoring mechanism for private courier companies and their services.
- (c) to (e) Do not arise in view of (a) & (b); above.